



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 25.03.2026

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 30.03.2026, 01.04.2026 & 02.04.2026 respectively, will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1283 of 2024	Ajay Ramniwas Dhoot Vs. Ram Ratan Kanoongo & Anr.	Abhishek Mishra	Bhupendra Dave Shantanu Tomar-R2 Manisha Arora
2.	Comp. App. (AT) (Ins) No. 1565 of 2025 Part Heard	Progfin Pvt. Ltd. Vs. Ganesh Benzoplast Ltd.	Kaustubh Rai	Parag Khandhar Pranav Khanna
3.	Comp. App. (AT) (Ins) No. 1624 – 1626 of 2025 & I.A. No.6400, 6401 of 2025	Sun Infonet Pvt. Ltd. Vs. Haryana Telecom Ltd. & Ors. With	Archna Yadav	Kumar Anurag Singh Zain A. Khan Dev Aaryan-R3 Dhruv Joshi Vibhav V. Nath Naman Joshi Shivam Gera
4.	Comp. App. (AT) (Ins) No. 1789 – 1792 of 2025 & I.A. No. 6989, 6990, 6991 of 2025	Rama Land & Finance Company Vs. Haryana Telecom Ltd. & Ors. With	Pulkit Deora	Kumar Anurag Singh Zain A. Khan Dev Aaryan-R3 Dhruv Joshi Vibhav V. Nath Naman Joshi Shivam Gera

5.	Comp. App. (AT) (Ins) No. 1648 & 1649 of 2025 (With Defects)	Deepinder Singh & Ors. Vs. Abhimanyu Singh Mehlawat & Anr. With	Karan Malhotra	Kumar Anurag Singh Zain A. Khan Dev Aaryan-R3 Dhruv Joshi Vibhav V. Nath Naman Joshi Shivam Gera
6.	Comp. App. (AT) (Ins) No. 1650 – 1656 of 2025 (With Defects)	Madhava Prasad Vs. Abhimanyu Singh Mehlawat & Anr. With	Karan Malhotra	Kumar Anurag Singh Zain A. Khan Dev Aaryan-R3 Dhruv Joshi Vibhav V. Nath Naman Joshi Shivam Gera
7.	Comp. App. (AT) (Ins) No. 2045 of 2025 & I.A. No. 7999 of 2025	ICL Enterprises LLP & Anr. Vs. Haryana Telecom Ltd. & Ors.	Eshna Kumar	Kumar Anurag Singh Zain A. Khan Dev Aaryan-R3 Dhruv Joshi Vibhav V. Nath Naman Joshi Shivam Gera
8.	Comp. App. (AT) (Ins) No. 1646 of 2025 & I.A. No. 6486 of 2025	Plum Salon Pvt. Ltd. Vs. Committee of Creditors, Dr Jain Video on Wheels Ltd. & Anr	Ravi Sharma	Abhishek Anand Karan Kohli Palak Kalra Hashmat Nabi
9.	Comp. App. (AT) (Ins) No. 1696 of 2025 (With Defects)	Prime Metalloys Pvt. Ltd., In Consortium with Dinesh M Surana Vs. Ramchandra Dallaram Choudhary, RP for Surana Metal Cast (India) Pvt. Ltd. & Ors. With	Honey Satpal	Sumit Parikh
10.	Comp. App. (AT) (Ins) No. 1698 of 2025 (With Defects)	Prime Metalloys Pvt. Ltd. & Anr. Vs. Ramchandra Dallaram Choudhary, RP for Surana Metal Cast (India) Pvt. Ltd. & Ors. With	Honey Satpal	Sumit Parikh

11.	Comp. App. (AT) (Ins) No. 1807 of 2025	Sunil Mithalal Surana, Member of Suspended Board of Management of Surana Meta Cast (India) Pvt. Ltd. Vs. Ramchandra Dallaram Choudhary, RP for Surana Meta Cast (India) Pvt. Ltd. & Ors.	Mohak Sharma	Sumit Parikh
12.	Comp. App. (AT) (Ins) No. 1967 of 2025 & I.A. No. 7831 of 2025	Genius Investofin Pvt. Ltd. Vs. Rajesh Jhunjunwala & Ors. Liquidator for Parasrampur Synthetics Ltd.	Atul Sharma	Amol Vyas Rajesh Jhunjunwala Karan Pratap- R2 Ankit Totuka-R3 Prakul Khurana Gourav Asati-R4
13.	Comp. App. (AT) (Ins) No. 412 of 2024	Um Green Lighting Pvt. Ltd. Vs. CSA Corporation Pvt. Ltd.	Akshay Goel	Aditya Gauri
14.	Comp. App. (AT) (Ins) No. 783 of 2024	HDFC Bank Ltd. Vs. Avil Menezes With	Dhruv Gupta	J. Rajesh Dhruv Vaghani Jaitegan Singh Khurana Arsalan Ahmed
15.	Comp. App. (AT) (Ins) No. 229 of 2024	Avil Menezes Liquidator of Sunil Hitech Engineers Ltd. Vs. HDFC Bank Ltd.	Dhruv Vaghani	Dhruv Gupta
16.	Comp. App. (AT) (Ins) No. 349 of 2026	Sunil Surendrabhai Kakkad Vs. Samir Ganeshbhai Marathe & Anr.	Keith Varghese	Sougat Sinha- R2 Ashish Verma Rahul Gupta Rahul Dadhich-R1 R. Gayathri Manasa

17.	Comp. App. (AT) (Ins) No. 419 & 420 of 2026	State Bank of India and Ors. Vs. Manoj Kumar Das & Ors. With	Raunak Dhillon	Pawan Shree Agrawal Kriti Jain- R113 Malhar Zatakia Dhiraj Kumar Totala-R298 Ronith Bhattacharya- R297
18.	Comp. App. (AT) (Ins) No. 440 of 2026 (With Defects)	Sanjeev Chaddha & Ors. Vs. State Bank of India & Ors.	Pawanshree Agrawal	Raunak Dhillon- R1 Dhananjay Kumar Madan Kanor Malhar Zatakia Dhiraj Kumar Totala- R3
19.	Comp. App. (AT) (Ins) No. 551 of 2026 (With Defects)	Sanjeev Chaddha & Ors. Vs. State Bank of India & Ors.	Pawanshree Agrawal	
20.	Comp. App. (AT) (Ins) No. 872 of 2022 & I.A. No. 4811 of 2022	Bikram Bhadur, Suspended Director, Though Power of Attorney Holder, Mr. Navin Pant Vs. DSV Air & Sea Private Ltd. & Anr. With	Nikhil Kohli	Ankit Gupta-R1 Gautam Singhal-R2 Vipul Ganda Amodini Rana- Intervenor
21.	Comp. App. (AT) (Ins) No. 1874 of 2024	Bikram Bhadur, Suspended Director Through Power of Attorney Holder, Mr. Navin Pant Vs. Devendra Umrao, Resolution Professional, Beoworld Pvt. Ltd. & Anr.	Ritika Gambhir Kohli	Rajat Chaudhary Gautam Singhal
22.	Comp. App. (AT) (Ins) No. 1291 of 2024	Anil Goel Liquidator of Loha Ispaat Ltd. Vs. Rajesh Poddar & Ors.	Sandeep Vij	Tishampati Sen Radhika Nair Keertana Nair

By order of Hon'ble Chairperson
-Sd/-
Registrar